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NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/30/2016  
NAME OF THE PETITIONER(S) : N.Kannan  
NAME OF THE RESPONDENT(S) : Sri Selvanarayana Packaging P Limited & 8 others  
UNDER SECTION : 235, 237, 397, 398, 399, 402, 403 and 406 r/w Sch XI

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1)	ABISHEK RAMAN	counsel for the Petitioner.	Abishek Raman
2)	J. ARUL MOZHI	counsel for the Respondent 1, 2, 3, 4, 5	J. Arul Mozhi

**ORDER**

Shri Abishek Raman, counsel for petitioner present. Ms J Arul Mozhi, counsel for R1 to R5 present and prayed further time for filing a detailed statement of expenditure by way of an affidavit as has already been directed. Considering the request, final opportunity is granted for filing the same. Put up on **27.04.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)  
Member (Judicial)

(K. Anantha Padmanabha Swamy)  
Member (Judicial)